

DIVISION BENCH  
COURT - I

**P-101**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/37(KB)2023  
IA(I.B.C)/658(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 04<sup>TH</sup> JULY 2024**

IN THE MATTER OF	UNION BANK OF INDIA VS SDB DEVELOPERS PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

**Appearances (via video conferencing/physically)**

Mr. Ratnanko Banerji, Sr. Adv. : For Corporate Debtor  
Mr. Rishav Banerjee, Adv.  
Mrs. Vijaya Bhatia, Adv.  
Mr. Ganesh Prasad Shaw, Adv.  
Mr. Gaurav Kumar, Adv.  
Mr. Debasish Karmakar, Adv.  
Mr. Souritra Ganguly, Adv.

Mr. Siddhartha Banerjee, Adv. : For Intervenors  
Ms. Urmila Chakraborty, Adv.  
Mr. Anindya Chowdhury, Adv.

**ORDER**

1. Ld. Sr. Counsel/Counsel for the parties present.
2. Post this matter along with all the connected IAs on **22/07/2024** immediately after the supplementary list.

**Balraj Joshi**  
Member (Technical)

**Bidisha Banerjee**  
Member (Judicial)